

फर्जी मानवाधिकार संस्था बना डाल रहे कार्य में बाधा

जासं, मुजफ्फरपुर : फर्जी मानवाधिकार संस्था बनाकर न सिर्फ सरकारी कर्मचारियों को डराया जा रहा है, बल्कि सरकारी कार्य में बाधा भी डाली जा रही है। नगर प्रबंधक ओम प्रकाश ने नगर थाना को आवेदन देकर अशोक देशभक्त द्वारा संचालित हयूमन राइट्स एक्टिविस्ट फोरम भारत संस्था के खिलाफ प्राथमिकी के लिए आवेदन दिया है। इसमें आरोप लगाया गया है कि अशोक कुमार देशभक्त द्वारा बिना निबंधन के संस्था के लेटरहेड पर मानवाधिकार आयोग के प्रतीक चिह्न का दुरुपयोग किया जा रहा है।

Agra सफाई कर्मचारी मौत मामला: पोस्टमॉर्टम रिपोर्ट में अरुण के शरीर पर चोट के चार निशान, हार्ट अटैक से हुई म...

<https://hindi.news18.com/news/uttar-pradesh/agra-agra-sanitation-worker-arun-death-in-police-custody-postmortem-report-claims-death-due-to-heart-attack-upat-3807751.html>

सफाई कर्मचारी अरुण की पुलिस कस्टडी में हुई मौत (Agra Police Custody Death) के बाद एक बार फिर से यूपी का सियासी पार गरमाया हुआ है। इस बीच मृतक अरुण की पोस्टमॉर्टम रिपोर्ट (Postmortem Report) सामने आया है जिसमें उसके शरीर पर चोट के चार निशान मिले हैं। पोस्टमॉर्टम रिपोर्ट के मुताबिक अरुण की मौत हार्ट अटैक की वजह से हुई। इस मामले में एसएसपी ने एक्शन लेते हुए एक इंस्पेक्टर समेत पांच पुलिसकर्मियों को सस्पेंड करते हुए उनके खिलाफ एफआईआर दर्ज करवाई है।

एसएसपी मुनिराज जी ने बताया कि राष्ट्रीय मानवाधिकार आयोग की गाइडलाइन के मुताबिक दो डॉक्टरों के पैनल से मृतक का पोस्टमॉर्टम करवाया गया। पोस्टमॉर्टम रिपोर्ट के मुताबिक मौत की वजह हार्ट अटैक बताई गई है। आगे की जांच जारी है।

सरकार ने किया मुआवजे का ऐलान

उधर सियासी बवाल बढ़ता देखकर योगी सरकार ने भी पीड़ित परिवार को 10 लाख रुपये मुआवजा और परिवार के एक सदस्य के लिए सरकारी नौकरी का ऐलान कर दिया है। गौरतलब है कि आगरा के जगदीशपुरा थाने के माल खाने से 25 लाख रुपये की चोरी के मामले में पुलिस ने सफाईकर्मी अरुण को उठाया था। आरोप है कि पुलिस कस्टडी में पिटाई की वजह से उसकी मौत हो गई।

लखीमपुर खीरी के बाद आगरा बना सियासी अखाड़ा

लखीमपुर खीरी के बाद आगरा अब सियासत का न्य ठिकाना बन गया है। यूपी पुलिस के बहाने विपक्षी दल सरकार को घेरने में जुटे हैं। दो घंटे हिरासत में रहने के बाद प्रियंका गांधी को बुधवार देर रात चार लोगों के साथ आगरा जाने की अनुमति मिली। हालांकि इससे पहले आम आदमी पार्टी के राज्यसभा सांसद संजय सिंह ने पीड़ित परिवार से मुलाकात कर उनके साथ संवेदना व्यक्त की। साथ ही पूरे मामले की उच्च स्तरीय जांच और परिवार के लिए एक करोड़ मुआवजे की मांग की। इसके बाद देर रात प्रियंका गांधी पीड़ित परिवार से मिलने पहुंची। प्रियंका गांधी ने परिवार से मुलाकात के बाद पुलिस और सरकार पर हमला बोला। उन्होंने कहा कि अरुण को बेरहमी से पीटा गया। इस सदी में भी किसी के साथ ऐसी बर्बरता हो सकती है मैं कभी सोच नहीं सकती।

NHRC seeks report on Dharani issue

<https://www.newindianexpress.com/states/tehrangana/2021/oct/21/nhrc-seeks-report-on-dharani-issue-2373915.html>

The National Human Rights Commission (NHRC) on Wednesday sought an action taken report from the Telangana government over issues related to the Dharani portal.

The commission directed Chief Secretary Somesh Kumar to submit the report within four weeks. It also said that it received a complaint, stating that the farmers were dying by suicide due to 'defunct Dharani portal' and 'inaction' by the Revenue Department. In his complaint submitted on August 16, Congress leader Bakka Judson said that there were large-scale land irregularities.

Speaking to TNIE, Judson said that large chunks of lands have been placed in the prohibited lists on Dharani portal, thereby denying the legitimate farmers the right to sell their lands to prospective buyers. "I approached the NHRC as it is a huge scam," he said.

Lokmat News English/ ANI News/ Big News Network

Post-mortem report shows sanitation worker died of heart attack: Agra Police

<https://english.lokmat.com/national/post-mortem-report-shows-sanitation-worker-died-of-heart-attack-agra-police/>

<https://www.aninews.in/news/national/general-news/post-mortem-report-shows-sanitation-worker-died-of-heart-attack-agra-police20211021051307>

<https://www.bignewsnetwork.com/news/271537015/post-mortem-report-shows-sanitation-worker-died-of-heart-attack-agra-police>

Agra Police on Thursday informed that according to the post-mortem report of the sanitation worker, who had allegedly died in police custody, the cause of death is a heart attack. SSP Agra Muniraj G said, "As per the NHRC guidelines, the post-mortem of the body was conducted by the panel of doctors. According to the post-mortem report, the cause of death is a heart attack." "The further investigation in the matter is underway," the SSP added. A sanitation worker, who was arrested by Police yesterday in connection with a theft of Rs 25 lakhs from a warehouse on 17th October, allegedly died in police custody. ADG Agra, Rajiv Krishna said, "Our officers are in contact with his family. They're cooperating. Action will be taken if there was any negligence. The family has filed a complaint. They suspect he was beaten up by the police following which he died. FIR was registered and the matter will be probed." "During questioning, he confessed to the crime. Police recovered Rs 15 lakhs from his home. During recovery, he fell ill. Police and his family rushed him to the hospital. The doctor declared him brought dead. FIR registered, further action will be taken as per PM report," SSP Agra, Muniraj had earlier said. Meanwhile, Congress general secretary Priyanka Gandhi Vadra on Wednesday reached Uttar Pradesh's Agra and met his family members. Speaking to the media personnel here, Priyanka said, "I met the family of Arun Valmiki. I cannot believe that such things can happen to anyone in this century..."

NHRC seeks report on farmer suicides due to Dharani issues: Congress leader

<https://www.thehindu.com/news/cities/Hyderabad/nhrc-seeks-report-on-farmer-suicides-due-to-dharani-issues-congress-leader/article37096963.ece>

The National Human Rights Commission (NHRC) has asked Chief Secretary Somesh Kumar to file a report on farmer suicides allegedly due to issues arising out of irregularities in the Dharani portal.

Congress leader Bakka Judson, said in a statement here on Wednesday, that the NHRC sought the report based on a complaint filed by him in August this year. Mr. Judson had lodged a complaint that farmers were committing suicide in Telangana due to a 'defunct' Dharani portal and inaction by the Revenue department on the irregularities.

Mr. Judson also alleged that there was no Revenue Minister or Revenue Secretary in Telangana due to which the issue of 'land irregularities' were ignored and people suffered from it. He had requested the commission to intervene into the matter.

Mr. Judson said that the NHRC has also sent a copy of the complaint lodged by him and sought a report within four weeks. The commission warned that the authority concerned would be called for a personal appearance if the report was not filed within the stipulated time, he claimed.

Jammu And Kashmir: Two LeT Terrorists Who Killed Bihar Labourers Gunned Down in Encounter

<https://www.india.com/news/india/jammu-and-kashmir-two-let-terrorists-involved-in-attack-on-bihar-labourers-killed-in-encounter-5062616/>

In a major breakthrough, J&K Police and the Army on Wednesday neutralised two terrorists who were involved in the recent killing of two labourers from Bihar at Wanpoh. IGP Kashmir confirmed that one of them is Laskar-e-Taiba commander Gulzar Ahmad Reshi. Also Read - Jammu and Kashmir: Police Intensify Searches, Tighten Security After Terrorists Kill Civilians In Valley

Earlier in the day, two Lashkar-e-Toiba (LeT) terrorists were killed and three security personnel injured in an encounter in Shopian district of Jammu and Kashmir. Also Read - Incessant Rains Wreak Havoc in Uttarakhand, Army Rescues Stranded People in Nainital | Watch

One of the terrorists has been identified as Adil Wani, who was involved in the killing of a carpenter from Uttar Pradesh's Saharanpur. Also Read - Uttarakhand Rains: Death Toll Rises To 34; Electricity Cut, Tourists Stranded After 48 Hours of Downpour | 10 Points

The authorities in Jammu and Kashmir have now further tightened the security and intensified searches across the valley, days after the series of killings launched by terrorists against the non-locals. According to the reports, the mobile internet services in parts of Srinagar's old city and south Kashmir districts have been reduced. To recall, these are the areas where the attacks were reported lately.

"These types of attacks obviously attract a greater security response. We have intensified the measures in type and number wherever we thought necessary," an official, who did not wish to be named, said to Hindustan Times.

Multiple checkpoints and roadblocks have been erected across Srinagar. The number of bulletproof mobile bunker vehicles deployed at sensitive places has also been increased and the high-tech CCTV surveillance enhanced. Women paramilitary forces have also been deployed in Srinagar's Lal Chowk for searches.

On Sunday, terrorists shot dead two more migrant labourers and injured another on October 17 in Kulgam district of south Kashmir, prompting the police to direct that all migrant labourers in the Valley be brought to nearest security camps "immediately" for safety, officials said.

This is the third attack on workers from outside Jammu and Kashmir in less than 24 hours and is the latest in a series of shootings targeting civilians in recent weeks. A street vendor from Bihar and a carpenter from Uttar Pradesh were shot dead by the ultras on October 16.

“Terrorists fired indiscriminately upon #NonLocal labourers at Wanpoh area of #Kulgam. In this #terror incident, 02 non-locals were killed and 01 injured,” Kashmir zone Police said on its Twitter handle.

“The painful incidents of killing of civilians allegedly by the terrorists are a serious threat to the democratic fibre of the country and people’s right to life, liberty, equality and dignity,” the National Human Rights Commission observed.

Dalit man dies in UP police custody, 5 cops suspended

Anuja.Jaiswal@timesgroup.com

Agra: A 30-year-old Dalit sanitation worker, Arun Valmiki, died in police custody on Tuesday night, a day after he was nabbed by the Agra police in connection with theft of Rs 25 lakh from the Jagdishpura police station. His relatives have accused cops of torturing him during interrogation.

A case of murder has been registered against “unidentified police personnel”. Five cops, including the police chowki in-charge and an inspector of the crime branch, were suspended on Wednesday. Earlier, after the theft was first reported, six cops had been suspended for “negligence”.

Additional director general (Agra zone) Rajeev Krishna told **TOI** that Arun had “confessed” to his involvement in the crime during interrogation. “He was then taken to his house to recover the money and Rs 15 lakh was seized from there,” the ADG claimed. “But all of a sudden, Arun felt unwell and died on the way to the hospital. Legal action is being

taken and a murder case under Section 302 of the Indian Penal Code (IPC) has been registered against the cops as per NHRC guidelines. Police will conduct an impartial probe.”

The ADG said five cops, including an inspector from the crime branch, Anand Shahi, chowki in-charge Yogendra Kumar, and three constables have been suspended because they were part of the interrogation team. “Action will be taken against them if they are found guilty,” he said.

“The post mortem was conducted by a panel of doctors and videography of the process was done. A magistrate inquiry is also being conducted,” said senior superintendent of police Muniraj G, adding that an inquiry committee, headed by the superintendent of police (east), has also been set up.

Agitated local residents protested after the news of Arun’s death spread in the area. Arun’s mother, 70-year-old Kamla Devi, alleged that her son was beaten up and there were visible injury marks all over his body.

'DEFUNCT PORTAL'

NHRC seeks report on Dharani issue

EXPRESS NEWS SERVICE@ Hyderabad

THE National Human Rights Commission (NHRC) on Wednesday sought an action taken report from the Telangana government over issues related to the Dharani portal.

The commission directed Chief Secretary Somesh Kumar to submit the report within four weeks. It also said that it received a complaint, stating that the farmers were dying by suicide due to 'defunct Dharani portal' and 'inaction' by the Revenue Department. In his complaint submitted on August 16, Congress leader Bakka Judson said that there were large-scale land irregularities.

Speaking to *Express*, Judson said that large chunks of lands have been placed in the prohibited lists on Dharani portal, thereby denying the legitimate farmers the right to sell their lands to prospective buyers. "I approached the NHRC as it is a huge scam," he said.

'NHRC seeks report on ryot suicides due to Dharani'

**SPECIAL CORRESPONDENT
HYDERABAD**

The National Human Rights Commission (NHRC) has asked Chief Secretary Somesh Kumar to file a report on farmer suicides allegedly due to issues arising out of irregularities in the Dharani portal.

Congress leader Bakka Judson, said in a statement here on Wednesday, that the NHRC sought the report based on a complaint filed by him in August this year. Mr. Judson had lodged a complaint that farmers were committing suicide in Telangana due to a 'defunct' Dharani portal and inaction by the Revenue department on the irregularities.

Mr. Judson also alleged that there was no Revenue Minister or Revenue Secretary in Telangana due to which the issue of 'land irregularities' were ignored and people suffered from it. He had requested the commission to intervene into the matter.

Mr. Judson said that the NHRC has also sent a copy of the complaint lodged by him and sought a report within four weeks. The commission warned that the authority concerned would be called for a personal appearance if the report was not filed within the stipulated time, he claimed.

फर्जी मानवाधिकार संस्था बना डाली जा रही कार्य में बाधा

जासं, मुजफ्फरपुर : फर्जी मानवाधिकार संस्था बनाकर न सिर्फ सरकारी कर्मचारियों को डराया जा रहा है, बल्कि सरकारी कार्य में बाधा भी डाली जा रही है। नगर प्रबंधक ओम प्रकाश ने नगर थाना को आवेदन देकर अशोक देशभक्त द्वारा संचालित हयूमन राइट्स एक्टिविस्ट फोरम भारत संस्था के खिलाफ प्राथमिकी के लिए आवेदन दिया है। इसमें आरोप लगाया गया है कि अशोक कुमार देशभक्त द्वारा बिना निबंधन के संस्था के लेटरहेड पर मानवाधिकार आयोग के प्रतीक चिह्न का दुरुपयोग किया जा रहा है।

आवेदन में कहा गया है कि निगम के सरकारी कार्यों में अवैध ढंग से अवरोध उत्पन्न किया जा रहा है। निगम कर्मियों को वैध कार्य करने से रोकने के लिए नाजायज व अवैध ढंग से दबाव बनाया जाता है। सामान्य जनता को नाजायज ढंग से उकसाकर सरकारी तंत्र व जनता के बीच आक्रोश उत्पन्न कर शांति व्यवस्था भंग कर दंगा फसाद कराने

की चेष्टा की जा रही है। आवेदन में नगर प्रबंधक ने कहा कि सचिव बिहार मानवाधिकार आयोग पटना के पत्रांक से स्पष्ट किया जा चुका है कि कतिपय संस्थाओं व व्यक्तियों द्वारा मानवाधिकार आयोग के नाम का दुरुपयोग किया जा रहा है। इससे सामान्य जन में गलत संदेश जा रहा है। मानवाधिकार आयोग की कोई अन्य शाखा नहीं है। उसका दुरुपयोग करने पर विधि सम्मत कार्रवाई का पुलिस से अनुरोध किया गया है। पुलिस जांच में जुटी है।

साहेबगंज में युवक की पीट-पीटकर हत्या : साहेबगंज (मुजफ्फरपुर), संस : थाना क्षेत्र के सोमगढ़ निवासी 40 वर्षीय जयलाल पासवान की पिटाई के बाद इलाज के दौरान एसकेएमसीएच में मौत हो गई। पोस्टमार्टम के बाद उसका शव पहुंचते स्वजनों में कोहराम मच गया।

स्वजनों की चित्कार से पूरा माहौल गमगीन हो गया। बताया गया कि जयलाल पासवान नृत्य मंडली का संचालक था।

फर्जी मानवाधिकार संस्था बना डाली जा रही कार्य में बाधा

जासं, मुजफ्फरपुर : फर्जी मानवाधिकार संस्था बनाकर न सिर्फ सरकारी कर्मचारियों को डराया जा रहा है, बल्कि सरकारी कार्य में बाधा भी डाली जा रही है। नगर प्रबंधक ओम प्रकाश ने नगर थाना को आवेदन देकर अशोक देशभक्त द्वारा संचालित हयूमन राइट्स एक्टिविस्ट फोरम भारत संस्था के खिलाफ प्राथमिकी के लिए आवेदन दिया है। इसमें आरोप लगाया गया है कि अशोक कुमार देशभक्त द्वारा बिना निबंधन के संस्था के लेटरहेड पर मानवाधिकार आयोग के प्रतीक चिह्न का दुरुपयोग किया जा रहा है।

आवेदन में कहा गया है कि निगम के सरकारी कार्यों में अवैध ढंग से अवरोध उत्पन्न किया जा रहा है। निगम कर्मियों को वैध कार्य करने से रोकने के लिए नाजायज व अवैध ढंग से दबाव बनाया जाता है। सामान्य जनता को नाजायज ढंग से उकसाकर सरकारी तंत्र व जनता के बीच आक्रोश उत्पन्न कर शांति व्यवस्था भंग कर दंगा फसाद कराने

की चेष्टा की जा रही है। आवेदन में नगर प्रबंधक ने कहा कि सचिव बिहार मानवाधिकार आयोग पटना के पत्रांक से स्पष्ट किया जा चुका है कि कतिपय संस्थाओं व व्यक्तियों द्वारा मानवाधिकार आयोग के नाम का दुरुपयोग किया जा रहा है। इससे सामान्य जन में गलत संदेश जा रहा है। मानवाधिकार आयोग की कोई अन्य शाखा नहीं है। उसका दुरुपयोग करने पर विधि सम्मत कार्रवाई का पुलिस से अनुरोध किया गया है। पुलिस जांच में जुटी है।

साहेबगंज में युवक की पीट-पीटकर हत्या : साहेबगंज (मुजफ्फरपुर), संस : थाना क्षेत्र के सोमगढ़ निवासी 40 वर्षीय जयलाल पासवान की पिटाई के बाद इलाज के दौरान एस्केएमसीएच में मौत हो गई। पोस्टमार्टम के बाद उसका शव पहुंचते स्वजनों में कोहराम मच गया।

स्वजनों की चित्कार से पूरा माहौल गमगीन हो गया। बताया गया कि जयलाल पासवान नृत्य मंडली का संचालक था।

Dalit accused of theft dies in custody, 5 cops suspended

Anuja.Jaiswal
@timesgroup.com

Agra: A 30-year-old Dalit sanitation worker, Arun Valmiki, died in police custody on Tuesday night, a day after he was nabbed by the Agra police in connection with theft of Rs 25 lakh from the Jagdishpura police station. His relatives have accused cops of torturing him during interrogation. A case of murder has been registered against "unidentified police personnel". Five cops, including the police chowki in-charge and an inspector of the crime branch, were suspended on Wednesday. Earlier, after the theft was first re-

ported, six cops had been suspended for "negligence".

Additional director general (Agra zone) Rajeev Krishna told TOI that Arun had "confessed" to his involvement in the crime during interrogation. "He was then taken to his house to recover the money and Rs 15 lakh was seized from there," the ADG claimed. "But all of a sudden, Arun felt unwell and died on the way to the hospital. Legal action is being taken and a murder case under Section 302 of the Indian Penal Code (IPC) has been registered against the cops as per NHRC guidelines. Police will conduct an impartial probe."

Minor's rapist gets 14 yrs in jail

Had Impregnated Girl When She Was 16 Years Old

TIMES NEWS NETWORK

Surat: A local court convicted a 22-year-old man on Wednesday for raping and impregnating a 16-year-old minor girl from Mandvi in Surat district.

The court of A H Dhamani, additional district and sessions judge, convicted and sentenced Naitik Gamit to 14 years in jail.

Accused had started raping the minor when she was 13-years-old and the crime was unearthed by the survivor's parents only after she became pregnant.

The minor delivered a baby boy who turned a year old now and is living with the survivor.

The court ordered Rs 1.5 lakh compensation to the minor on Wednesday even as it had earlier order compensation of Rs 1 lakh during the hearing.



Accused was booked on September 5, 2019 in Mandvi police station for rape and other charges.

The crime came into light when her parents got her medical examination conducted.

She told her parents that the accused blackmailed her for rape.

“The convict often visited the survivor's home as their families knew each other. He first raped her when she was in class VIII and continued raping her later until she became pregnant,” said Rajesh Dobariya, public prosecutor.